

(a) whether the Government of Pakistan misusing the reports of several human rights organisations and other organisations of India in its vicious-propaganda campaign on Kashmir; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): '1(a) Yes, Sir.

(b) On several occasions references have been made Pakistan to reports of organisations such as the PUCL, Committee for Initiatives on Kashmir, Citizens for Democracy etc, as well as observations of some well known Indian human rights activities. Such reports and observations are juxtaposed with connected and extraneous information to create a completely distorted picture of the factual situation.

Integrated Flower Development Scheme

5758. SHRI DEVI BUX SINGH:
DR. RAMESH CHAND TOMAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) the amount allocated under Integrated Flower Development Scheme for 1992-93, State-wise; and

(b) the incentives proposed to be given to the flower growers under the Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): (a) and (b). Central Sector Scheme on Integrated Development of Floriculture around selected cities has not yet been finalised. However, an amount of Rs. 75 lakhs has been allocated for the financial year 1992-93 as Central Share. The scheme envisages to pro-

vide quality planting material, technical guidance and training as incentive to the growers.

Oil Reserves in Bahreieh District of U.P.

5759. SHRI LAKSHMI NARAIN MANI TRIPATHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether oil has been found in the Bahreich district of Uttar Pradesh;

(b) if so, the details thereof;

(c) whether availability of other goods/products in addition to petroleum products have been noticed; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) to (d). Do not arise.

[English]]

Production of Associated Gas

5760. SHRI HARIN PATHAK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the production capacity of associated gas as well as free gas from Gandhar and Cambay basins, Bombay off-shore of Bombay High; South basin gas fields and other associated off-shore fields during the last three years;

(b) the percentage of associated gas used internal consumption and the percentage of supply to industry as feedstock and fuel giving; and

(c) the quantity of gas flared up during the last three years?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) 14701, 15778 and 14886 million cubic meters of gas was produced from these fields in the years 1989-90, 1990-91 and 1991-92 (upto February 1992) respectively.

(b) On the average, approximately 10% of the gas has been used for internal consumption, and approximately 61% has been sold to various consumers in the Western Offshore region. In the Western onshore region, the corresponding figures are 15% and 65% respectively.

(c) 4994, 4450 and 3117 million cubic meters of gas was flared in the years 1989-90, 1990-91 and 1991-92 respectively, in the Western offshore and the Western onshore regions.

[*Transiation*]

Malpractices. In Petrol/Diesel Retail Outlets and LPG Agencies

5761. DR. RAMESH CHAND TOMAR :
SHRIMATI BHAVNA CHIKHALIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the petrol/diesel retail outlets and LPG agencies found indulged in malpractices in various parts of the country during 1991, state-wise/Union Territorywise; and

(b) the details of the petrol diesel retail outlets and LPG agencies whose licences have been cancelled and the action taken against them during the said period?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). A statement is enclosed.